

**N O T I C E**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing-in-person at the Principal Seat at Bombay that **on 7<sup>th</sup> May 2025 :-**

**I**

The **Single Bench** presided over by the **Hon'ble Justice Sharmila U. Deshmukh** will commence the judicial work at **9.00 a.m.** and will take up the following matter : -

**First Appeal No. 1163 of 2015**

**Themis Chemicals Ltd. Vs. Indo French Time Industries**

**II**

**Mentioning of matters for urgent circulation/production will be permitted at 10.30 a.m. only.**

Dated this 6<sup>th</sup> day of May 2025

By order,

Sd/-  
**(A. H. Laddhad)**  
Prothonotary & Sr. Master  
High Court, Original Side,  
Bombay

Sd/-  
**(H. M. Bhosale)**  
Registrar (Judl-I)  
High Court, Appellate Side,  
Bombay.